

strumentation Limited, Kota, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. I.T-7564/83].

- (e) (i) A statement regarding Review by the Government on the working of the Bharat Pumps and Compressors Limited, for the year 1982-83.

- (ii) Annual Report of the Bharat Pumps and Compressors Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7565/83].

- (f) (i) A statement regarding Review by the Government on the working of the Burn Standard Company Limited, for the year 1982-83.

- (ii) Annual Report of the Burn Standard Company Limited, for the year 1982-83 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7566/83].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Cement Research Institute of India, New Delhi, for the year 1982-83 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Cement Research Institute of India, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7567/83].

- (3) (i) A copy of the Annual Report

(Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1982-83.

[Placed in Library. See No. LT-7568/83].

Annual Report on the working of provisions of Section 15-A of Protection of Civil Rights Act 1955 for 1981 and 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the provisions of Section 15-A of the Protection of Civil Rights Act, 1955 for the years 1981 and 1982, under sub-section (4) of the said Act. [Placed in Library. See No. LT-7569/83].

Review on the working of and Annual Report of Uranium Corporation of India Ltd. Jaduguda for 1982-83

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1982-83.

- (2) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7570/83].